

1	2	3
12	Karnataka	2,245
13	Kerala	570
14	Madhya Pradesh	4,945
15	Maharashtra	2,620
16	Manipur	325
17	Meghalaya	490
18	Mizoram	195
19	Nagaland	225
20	Odisha	3,760
21	Punjab	1,345
22	Rajasthan	3,465
23	Sikkim	115
24	Tamil Nadu	2,950
25	Tripura	310
26	Uttarakhand	915
27	Uttar Pradesh	7,575
28	West Bengal	2,515
29	Union Territories	250
TOTAL		50,000

**Role of public representatives in formulation
of development schemes**

†1985. SHRI MAHENDRA SINGH MAHRA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the role of public representative has been determined in formulation of development schemes for rural areas at local level;

†Original notice of the question was received in Hindi.

(b) if not, the manner in which the local representatives would be able to contribute to the schemes related to the development of rural areas;

(c) whether the Ministry would take any steps to ensure participation of public representatives in future; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (d) The Ministry of Rural Development is implementing various rural development programmes/schemes viz., Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), National Rural Livelihood Mission (NRLM), Pradhan Mantri Gram Sadak Yojana (PMGSY), Indira Awaas Yojana (IAY) and Integrated Watershed Management Programme (IWMP) as a part of overall planning process through State Governments and UT Administrations. Guidelines of these programmes have provided defined roles for the public representatives. The Ministry has provided central role to the Panchayati Raj Institutions (PRIs) in the planning, implementation and monitoring of these schemes.

Delay in payment of wages through post offices

1986. SHRI C.M. RAMESH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of number of accounts maintained in Post Office and amount disbursed to the beneficiaries of MGNREGA during 2011-12 and 2012-13;

(b) whether there was any delay in payment of wages through the accounts maintained in Post Offices; and

(c) if so, the details of delay in payment and the reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) The number of post office accounts for disbursing MGNREGA wages during the year 2011-12 and 2012-13 were 3,43,42,613 and 2,98,24,866 respectively. An amount of Rs.7,248.37crore and Rs.6,132.94 crore was disbursed through these accounts in 2011-12 and 2012-13 respectively. State/UT-wise details are given in the Statement-I (*See below*)

(b) and (c) There have been delays in payment of wages in 34.3% cases. State/UT-wise break-up of the same is given in the Statement-II (*See below*). Lack of adequate technical personnel for measurement, inadequate capacity to carry and disburse large quantum of amounts have been the major reasons for the delays.